



File No. 10/03/2018-NCLT
राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली/New Delhi- 110003
दिनांक/ Dated: 26th September 2018

ORDER

Consequent to order no.10/36/2016-NCLT dated 18.9.2018. Shri B.S.V. Prakash Kumar, Member (Judicial) has been relieved from NCLT Mumbai and Shri. V.P. Singh, Member (Judicial) has joined at NCLT Mumbai. Accordingly, the Bench-I at NCLT Mumbai is hereby reconstituted as under:

NCLT, Mumbai Bench-I

1. Shri. V.P. Singh, Member (Judicial)
2. Shri Ravikumar Duraisamy, Member (Technical)

This is in modification of Order of even number dated 5.3.2018.

This shall come into force with effect from 27.9.2018.

The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.

This issues with the approval of Hon'ble President, NCLT.


(Shiv Ram Bairwa)
Registrar, NCLT
Telephone: 24363451

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/ Guwahati/Hyderabad.
4. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
5. NCLT web site/ Notice Board.
6. The Institute of Chartered Accountants of India, ITO, New Delhi.
7. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi – 110003.
8. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
9. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
10. Taxman Allied Services Ltd., 59/32, New Rohtak Road, Delhi.
11. The All India Reporter Pvt. Ltd., 31-D, 'B' Block, Delhi High Court, New Delhi.
12. Bar Council, New Delhi/Mumbai.